

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3464
TO BE ANSWERED ON 21.12.2015**

Pension Portability for Staff of IITs

3464. SHRI K. ASHOK KUMAR

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented pension portability for teaching and non-teaching staff of Indian Institutes of Technology (IITs) in the country;
- (b) if so, the details thereof;
- (c) whether the Government is considering to make said pension portability for Central universities also; and
- (d) if so, the steps taken by the Government in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (d): Government has issued orders for facilitating mobility of faculty between the Central Educational Institution (CEIs), including Central Universities under the Ministry of Human Resource Development, vide its order dated 13.10.2014. As per this Scheme, all deputationists who join the identified posts of faculty or non-faculty in such CEIs under the Ministry as came into existence after 01.01.2014, on deputation/foreign service from Central Government or Central Autonomous Bodies, or were already on deputation / foreign service to such CEIs as on August 11,2011, and were covered under the CCS (Pension) Rules, 1972 or any similar pension scheme before 01.01.2004, shall be allowed a long-term deputation tenure of 10 years in relaxation of extant rules.
